

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 402 OF 2018 IN**  
**DFR NO. 810 OF 2018**

**Dated: 02<sup>nd</sup> April, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mahur Foods and Beverages** .... **Appellant(s)**

**Vs.**

**Gulbarga Electricity Supply Company Ltd.**  
**& Anr.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Shailesh Madiyal  
Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

**ORDER**

**(IA No. 402 of 2018 – for condonation of delay)**

Issue Notice to the Respondents on *IA No. 402 of 2018* (for condonation of delay) returnable on 01.05.2018. Dasti, in addition is permitted.

List this matter on **01.05.2018.**

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**